

Dhali-Rajhara-Dhantewara Railway Project

1419. Shrimati Agam Dass Gura
Mindaia;

Shri Nathu Ram Ahirwar:
Shri Ram Singh Ayarwal:
Shri Hukam Chand Kachwal:
Shri Y. S. Kushwah:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 489 on the 4th November, 1966 and state whether in view of the vital importance of the Dhali-Rajhara-Dhantewara Railway Project to the development of the South Easter Region in Madhya Pradesh, his Ministry proposes to accord over-riding priority to that project *vis-a-vis* certain other projects which might be immediately profitable?

The Minister of Railways (Shri C. M. Poonacha): The proposal for new lines to be taken up during the Fourth Plan period have not yet been finalised. As such the question of according any over-riding priority for this line does not arise at present.

साबूदाना तथा साबूदाने के घाटे के आवातकों की संख्या

1420. डा० राम मनोहर लोहिया :
श्री मधु सिन्घे :
श्री रवि राव
श्री एस० एम० जोशी :
श्री सर्वान सिंह जहीरिया :

क्या आनक्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को साबूदाना तथा साबूदाने के आवातकों की संख्या की खबर से एक ज्ञापन प्राप्त हुआ है, जिसमें कहा गया है कि साबूदाना तथा मकई, जिससे मांड बनाया जाता है, का आयात बन्द कर देने के परिणामस्वरूप 150 करोड़ रुपये की हानि हुई है ; और

(ख) यदि हां, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

राज्यपाल संजयलाल में उपरोक्त (श्री सर्वान सिंह) : (क) जी, हां।

(ख) साबूदाना और साबूदाने के घाटे के आयात पर कई वर्षों से रोक लगी हुई है और औद्योगिक मांड बनाने के लिये टैपिकोका और मक्का जैसी स्वदेशी वस्तुओं को मर्यादाबद्ध काम में लाया जाता है। मांड बनाने के लिये कुछ आयातित मक्का के प्रयोग की जो अनुमति है, उसके विषय में तत्पय यह है कि आयात की गई मक्का आयातित साबूदाने या साबूदाने के घाटे से सस्ती ही पड़ती है और इसलिये इस प्रक्रिया में विदेशी मुद्रा की हानि के बजाय बचत होती है। पर्याप्त मात्रा में संकर मक्का उगाने के भी प्रयत्न किये जा रहे हैं ताकि इस वस्तु में भी हम आत्मनिर्भर हो सकें।

12.14 hrs.

**POINT OF ORDER RE.
GAJENDRAGADKAR REPORT**

Mr. Speaker: Calling attention notice.

Shri S. M. Banerjee (Kanpur): Sir, I rise on a point of order under rule 376(2).

Mr. Speaker: Point of order on your own call-attention?

Shri S. M. Banerjee: I invite your kind attention to the news in the Times of India or any newspaper to-day. In the statement the hon. Minister has said that the Gajendragadkar Commission's report has been received only on the 30th. That has not been placed on the Table of the House. I am surprised at the capacity of the press. I want to pay them a compliment. The entire report has come in the Times of India.

Mr. Speaker: The hon. Minister has not yet made a statement. You have not heard his statement. Let him make the statement first.

Shri S. M. Banerjee: I wanted to raise this point of order. Many people know it outside. It is only the Parliament that has been reduced to post-mortem house. Everything is discussed outside.

Shri Surendranath Dwivedy (Kendrapara): He has not put the Call Attention notice. How can the Minister reply to this?

12.16 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

GOVERNMENT'S REFUSAL TO RAISE DEARNESS ALLOWANCE OF CENTRAL GOVERNMENT EMPLOYEES.

Shri S. M. Banerjee (Kanpur): I call the attention of the Minister of Finance to the following matter of urgent public importance and I request that he may make a statement thereon:—

"Government's refusal to raise dearness allowance in respect of Central Government employees in spite of average rise of ten points in the cost of living index."

Sir, you may now give a ruling on my point of order.

Mr. Speaker: Not now.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): Sir, I had informed the House on the 25th of May, 1967 in reply to Unstarred Question No. 355, that before reviewing the rates of dearness allowance of Central Government employees on the present occasion, Government wished to take into account the recommendations of the Gajendra-gadkar Commission which had been asked to go into the principles that should govern the grant of dearness allowance to Central Government employees in future. The Commission's report has since been received on

the evening of 30th May and is under study. Some more time will be needed before decisions on the Commission's recommendations can be announced. However, an assurance was given to representatives of the staff who met the Expenditure Secretary on 5th May that whatever decisions are taken would be given effect to retrospectively from 1st February, 1967 when the 12-monthly average of the All-India Working Class Consumer Price Index number had gone up by 10 points since the last revision in the rates of Dearness Allowance. A similar assurance has also been given on 30th May in the meeting of the National Council of the Joint Consultative Machinery for Central Government employees.

Shri S. M. Banerjee: Before putting the question, I want to know....

Mr. Speaker: Please put your question and get the information to the extent it comes.

श्री मधु लिवडे (मुंबई): इतना उन से पूछ लिया जाय कि गजेंद्रगडकर कमिशन की रपट आज सभापटल पर आ रही है या नहीं ?

Shri S. M. Banerjee: I want only one confirmation whether whatever has appeared in the newspaper is correct or not.

Mr. Speaker: You put that question.

Shri S. M. Banerjee: Why should I waste my question on that?

Mr. Speaker: He wants to know whether what has appeared in the papers is correct or not.

श्री मधु लिवडे : टेबुल पर उसे रखेंगे ?

Shri Morarji Desai: I have received only two copies. They are required to be printed. Therefore, I put them here. I am getting them printed as